## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

Company Petition No. 09/(MAH)/2016 CA No.:

CORAM:

S. No.

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SIGNATURE

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.02.2017

NAME OF THE PARTIES:

M/s. Chanda J. Mukharjee

V/s.

M/s. Siemenn Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 59 of the Companies Act 1956.

7) Ruskikesh M. Saelkan

NAME

Advocate for

DESIGNATION

Petitioner

## ORDER

T. C. App. No. 09/59/NCLT/MB/MAH/2016

The Petitioner is hereby directed to send notices to all Respondents and file proof of service before this Bench within 20 days hereof.

List this matter for final hearing on 28.02.2017

Sd/-

B.S.V. PRAKASH KUMAR MEMBER (JUDICIAL).

Sd/-

V. NALLASENAPATHY MEMBER (TECHNICAL).